

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2484
ANSWERED ON:09.08.2010
MONITORING OF ROADS UNDER PMGSY
Jawale Shri Haribhau Madhav

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether any mechanism is operating for monitoring and maintaining the quality of roads under the Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) if so, the details thereof and the guidelines for maintenance of these roads;
- (c) whether the Government is aware that the maintenance works shown in the website under progress have not been observed actually progressing on the said road sites in the District of Jalgaon, Maharashtra State;
- (d) if so, the reasons therefor; and
- (e) the steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) Yes, Sir.

(b) Ensuring the quality of the road works is the responsibility of the State Governments who are implementing the programme. A Three Tier Quality Mechanism has been put in place for ensuring the quality of road works under the programme. First Tier is in-house quality control and second tier is independent monitoring at State level. These two tiers are the responsibility of the States implementing the programme. The Third tier is envisaged as an independent monitoring mechanism at the central level. Under this tier, the independent National Quality Monitors (NQMs) are engaged for inspections of roads, selected at random. The NQMs carry out inspections on the basis of guidelines and they are required to make observations about the quality of works in an objective manner, after performing the required laboratory tests, hand field tests or visual observations, as the case may be. Immediately after the visit of NQM is over, the inspection report is handed over to Project Implementation Unit (PIU). If quality of any work is graded as 'Unsatisfactory', the PIU shall ensure that the contractor replaces the material or rectifies the workmanship (as the case may be) within the time period stipulated. The PIUs are also required to furnish Action Taken Reports in such cases. Close monitoring of submission of Action Taken Report is carried out and States are required to take appropriate action in such cases.

As per the guidelines of Pradhan Mantri Gram Sadak Yojana (PMGSY), all roads under Pradhan Mantri Gram Sadak Yojana (PMGSY), upon their completion, are to be maintained for 5 years by the same contractor who has constructed them. After completion of this routine maintenance period of 5 years, the designated Departments of the State Governments are required to take steps for taking over maintenance. The funding for maintenance is to be made by the State Government.

(c) to (e) As per the inspection reports of National Quality Monitors (NQMs) conducted during the period December, 2007 - November, 2009 for maintenance of roads, 30 road works have been inspected in Jalgaon of Maharashtra, out of these, 9 have been graded as 'Satisfactory', 14 have been graded as 'Satisfactory Requiring Improvement (SRI)' and remaining 7 works have been graded as 'Unsatisfactory'. The reports of the NQMs have been accordingly forwarded to State Government of Maharashtra for taking necessary action as per the programme guidelines of PMGSY.